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IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE DWARKA DHISH BANSAL ON THE 7th OF OCTOBER, 2025

WRIT PETITION No. 38758 of 2025

KAMAL KUMAR VALECHA Versus UNION OF INDIA AND OTHERS

.....

Appearance:

Shri Jaydeep Bansal - Advocate for petitioner.

Shri Shrikrishna Sharma - Advocate for respondent.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner submits that pending this petition, by notification issued by Central Board of Direct Taxes, last date for filing return has already been extended till 31st October, 2025. Accordingly, he does not wish to press this petition any further.

In view of the above, the petition is dismissed as withdrawn.

(SANJEEV SACHDEVA) CHIEF JUSTICE (DWARKA DHISH BANSAL) JUDGE

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